



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/1581/2024 FIXED	M/S KALAPAHAR INDANE GAS AGENCY Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
37	WP(C)/1582/2024 FIXED	M/S HELLO INDANE GRAMIN VITRAK Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
38	WP(C)/1583/2024 FIXED (PERSONAL APPEARANCE)	M/S INDHAN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
ADMISSION				
39	WP(C)/5730/2021 FIXED	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY G UDDIN MS. P ADHIKARI	GA, ASSAM MR. K GOSWAMI SC, AFDC
40	WP(C)/4909/2022 FIXED	SAHJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024

13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
53 WP(C)/188/2024 CAVT. NO.00672/024, B/O	SMTI. RITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	GA, ASSAM MS. P BHATTACHARYA (FOR CAVEATOR) MS P SARMA (FOR CAVEATOR) SC, FOREST SC, PCB
MOTION			
54 WP(C)/2104/2024 FIXED	RAJU CHAKRABORTY AND 17 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
55 WP(C)/2147/2024 FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
56 WP(C)/2174/2024 FIXED	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
ADMISSION			
57 WP(C)/5418/2023 FIXED	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
ORDERS			
58 I.A.(Civil)/1228/2024 B/O in Arb.P./17/2023	M/S BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. S P SHARMA	
WITH Arb.P./17/2023	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI

59 [I.A.\(Civil\)/1229/2024](#)
B/O
in Arb.P./18/2023

M/S BADRI RAI AND COMPANY

MR. S P SHARMA

Versus

ASSAM PROJECT ON FOREST
BIODIVERSITY CONVERSATION SOCIETY
(APFBCS) AND ANR.

WITH

[Arb.P./18/2023](#)

BADRI RAI AND COMPANY

MR. U K NAIR

MR. P N GOSWAMI

Versus

ASSAM PROJECT ON FOREST AND
BIODIVERSITY CONVERSATION SOCIETY
(APFBCS) AND ANR

MS U SHARMA

MR. K P PATHAK

MR P R SARMA

MR. D GOGOI

K AHMED

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

-

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
30	Review.Pet./125/2023 CAVT. NO.12392/023, AT 10:15 AM	PIYAR ALI SARKAR Versus NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI MR. M CHETIA, GA, ASSAM
31	WP(C)/1042/2023 AT 10:15 AM	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA P. MEDHI MS P DUTTA	MR P NAYAK (R-2) SC, HEALTH AND F W
MOTION				
32	WP(C)/2097/2024 FIXED	ANURADHA ENDOW AND 5 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR H P GUWALA MR. A BORO MR. S BASUMATARY	SC, APDCL
33	WP(C)/2196/2024 FIXED	BARNALI PARASHAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MR. A DHANUKA	SC, HIGHER EDU SC, G U
ORDERS				
34	WP(C)/4826/2023 B/O	ANJUWARA AHMEDA Versus STATE OF ASSAM AND 3 ORS.	MR. S ALIM	GA, ASSAM
35	I.A.(Civil)/1214/2024 B/O in I.A.(Civil)/291/2024	THE NATIONAL INSURANCE COMPANY LTD Versus MOTI CHANDRA DAS AND 2 ORS.	MRS. D DAS BARMAN MS. P CHUTIA	MS A BHATTACHARJEE
36	WITH I.A.(Civil)/14547/2023 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus MOTI CHANDRA DAS AND 2 ORS. H	MRS. D DAS BARMAN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

-

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/3695/2022 FIXED	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU SC, FINANCE DEPTT.
61	WP(C)/4842/2023 (CONNECTED WITH ITEM NO.31 IN THE DAILY LIST)	KRISHNA KANTA BHOWMIK Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024

18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	Crl.Pet./909/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	SHAWKAT ALI KHAN Versus THE STATE OF ASSAM AND 2 ORS	MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	P KALITA (r-2,3 PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./383/2024 (AT 2:00 PM), WITH CASE RECORD(SCANNED COPY), FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
48	Bail Appln./1167/2024 FIXED	RAKIBUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024

20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
47	FAO/31/2018 CAVT. NO.0290/2018 B/O	SMTI SABITA DAS AND ANR Versus MRS NAVITA BHATRA AND ANR	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS P THAPA MR. R BORA	MR G JALAN FOR CAVEATOR
	WITH I.A.(Civil)/2055/2018 in FAO/31/2018	SMTI SABITA DAS Versus MRS NAVITA BHATRA	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS P THAPA MR. R BORA	MR G JALAN FOR CAVEATOR
48	WITH CRP(IO)/320/2019	SABITA DAS AND ANR. Versus NAVITA BHATRA AND ANR.	MR K K MAHANTA MR. K M MAHANTA MR B M DEKA MS. R BORA	MR. R K BHUYAN MR. S K SANGANERIA MR G JALAN
ORDERS				
49	I.A.(Civil)/1164/2024 B/O in RSA/27/2021 WITH RSA/27/2021	MUSSTT. ROOP BHANU Versus MST. HANUFA BEGUM AND ANR	MR P KATAKI	MR. A ALAM
	WITH RSA/4/2021	MST. HANUFA BEGUM AND ANR Versus MUSSTT. ROOP BHANU	MR. N ALAM MR. S U AHMED	
50	RSA/4/2021	MST. HANUFA BEGUM AND ANR Versus MUSSTT. ROOP BHANU	MR. N ALAM MR. S U AHMED MR K JAIN	MR P KATAKI MRS. M D BORUAH
STAY MATTERS				
51	CRP(IO)/394/2023 WITH LCR, FIXED	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. B J MUKHERJEE MR. R K MUSHAHARY	MS R SAHA (R-1)
52	WITH CRP(IO)/393/2023 WITH LCR	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1)

53	WITH CRP(IO)/395/2023 WITH LCR	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1)
54	WITH CRP(IO)/396/2023 WITH LCR	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1)
55	WITH CRP(IO)/401/2023 WITH LCR	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1) SC, FINANCE (R2)
56	WITH CRP(IO)/402/2023 WITH LCR	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1) SC, FINANCE (R2)
57	WITH CRP(IO)/405/2023 WITH LCR	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1) SC, FINANCE (R2)
58	WITH CRP(IO)/406/2023 WITH LCR	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1) SC, FINANCE (R2)
59	WITH CRP(IO)/407/2023 WITH LCR	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1) SC, FINANCE (R2)
60	WITH CRP(IO)/5/2024	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (r1) MS R SAHA (r1) SC, FINANCE (R2)
61	WITH CRP(IO)/12/2024	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (r1) MS R SAHA (r1) SC, FINANCE (R2)
62	WITH CRP(IO)/16/2024	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (r1) MS R SAHA (r1) SC, FINANCE (R2)
63	WITH CRP(IO)/17/2024	THE BODOLAND TERRITORIAL REGION (R2) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (r1) MS R SAHA (r1) SC, FINANCE (R2)
64	WITH CRP(IO)/18/2024	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (r1) MS R SAHA (r1) SC, FINANCE (R2)
65	WITH CRP(IO)/19/2024	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (r1) MS R SAHA (r1) SC, FINANCE (R2)

66 WITH
[CRP\(IO\)/20/2024](#)

THE BODOLAND TERRITORIAL REGION
(BTR) AND 2 ORS
Versus
JACOB NARZARY AND ANR

MR. D SAIKIA
MR. K K DUTTA
MR. R K MUSHAHARY

MR. B J MUKHERJEE (r1)
MS R SAHA (r1)
SC, FINANCE (R2)

67 WITH
[CRP\(IO\)/23/2024](#)

THE BODOLAND TERRITORIAL REGION
AND 2 ORS
Versus
JACOB NARZARY AND ANR

MR. D SAIKIA
MR. K K DUTTA
MR. R K MUSHAHARY

MR. B J MUKHERJEE (r1)
MS R SAHA (R-1,3)
SC, FINANCE (R2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

-

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
55 MACApp./119/2022 (AT 10:15 AM)	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PREM DEVI BOTHRA and 3 ORS	MS.N MODI MR. A J SAIKIA MR. S DUTTA MR.C SHARMA MR G S BORO MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
WITHDRAWAL			
56 Crl.Pet./11/2022 B/O	BHASKAR JYOTI DAS AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	MR H R A CHOUDHURY (R-2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) PP, ASSAM
MOTION (BA)			
57 Bail Appln./1224/2024 B/O	AKASH DAHAL Versus THE UNION OF INDIA	MR H P GUWALA MR. A BORO	SC, CUSTOMS
BAIL HEARING (BA)			
58 Bail Appln./1027/2024 B/O	RUPA DEVI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
59 Bail Appln./1047/2024 WITH OFFICE NOTE, FIXED	KUNAL BHATTACHARJEE AND ANR. Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MR S DUTTA	PP, ASSAM
BAIL HEARING			
60 AB/424/2024 FIXED	TARUN MAHANTA Versus THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
61 AB/865/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NIHAR KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A KHAN PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

-

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
52	Bail Appln./1226/2024 B/O	MISPAR ALI SHEIKH @ MISPAR ALI Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
<u>MOTION (AB)</u>				
53	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
54	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
<u>MOTION</u>				
55	Crl.Rev.P./152/2024 FIXED	BASUDEV GHOSH AND ANR Versus MOLINA GHOSH	MR. S BISWAS MR C GOGOI MR. D MAZUMDAR	
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./996/2024 FIXED	RASHIDUL ALOM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
57	Bail Appln./1002/2024 WITH OFFICE NOTE, FIXED	MASHUK UDDIN LASKAR @ MASHUK AHMED LASKAR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

-

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL RISE AS SOON AS DIVISION BENCH-II RISES AND WILL AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
47 Crl.Rev.P./33/2022 (AT 2:00 PM)	RAMAI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR D K BORDOLOI MISS A CHETIA MS. J BAISHYA MR. M R SODIAL MR S AHMED MS F BEGUM	MR. S NATH MR. D BARUAH MR. N G KUNDU MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) MS. T. PAIT MR W TERON MS S K GUPTA PP, ASSAM
48 Crl.Rev.P./255/2023 (AT 2:00 PM)	DHRUBAJYTOI KALITA Versus BHANITA DEKA	MR. U SAIKIA MR. S D ROY MS K DEKA	MR. R ALI MR H A AHMED DR. R HOQUE

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024

15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COUR NO.14]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>			
1 Bail Appln./4412/2023	PARI DEORI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

-

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024

22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
57 WP(C)/5790/2018 BY SLIP	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
MOTION			
58 WP(C)/2191/2024 FIXED	DR. ANAMYA ROY Versus THE STATE OF ASSAM AND 14 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, HIGHER EDU GA, ASSAM
ORDERS			
59 Cont.Cas(C)/450/2023 FIXED	MANOJ KUMAR SARMA Versus DHARMA KANTA MILI	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI MR. A R TAHBILDAR
60 WP(C)/5705/2023 B/O	PADUMI RAY Versus THE STATE OF ASSAM AND 7 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS MR H P GUWALA MR. A BORO	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024

13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024
25)	MR J C BORAH	26-04-2024	To	30-04-2024
26)	MR A W AMAN	26-04-2024	To	26-04-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 26TH DAY OF APRIL, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO THE ITANAGAR BENCH WILL BE DELIVERED AT
THE PRINCIPAL SEAT THROUGH REMOTE VIDEO
CONFERENCING AT 2:00 PM.]**

JUDGMENT

1	CRL.A. 9/2018	MR. PABITRA NINGDA	S K BHATTACHARYA M J GOGOI MR. B SINGHA	PP OF AP
		VERSUS		
		THE STATE OF A.P.		